## THE SCHEDULE

(See section 2)

- 1. The Bombay Sales of Motor Spirit Taxation Act, 1958 (Bom. LXVI of 1958).
- 2. The Bombay Sales Tax Act, 1959 (Bom. LI of 1959).
- 3. The Maharashtra Purchase Tax on Sugarcane Act, 1962 (Mah. IX of 1962).
- 4. The Maharashtra Agricultural Income Tax Act, 1962 (Mah. XLI of 1962).
- 5. The Maharashtra State Tax on Professions, Trades, Callings and Employments Act, 1975 (Mah. XVI of 1975).